

NATIONAL COMPANY LAW TRIBUNAL

**AMARAVATI BENCH
(Video Conference)**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.06.2021 AT 11.00 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 08/9/AMR/2021
NAME OF THE COMPANY	Liyods Shipping Pvt Ltd
NAME OF THE PETITIONER(S)	Seapol Port Pvt Ltd
NAME OF THE RESPONDENT(S)	Liyods Shipping Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List the matter on 08.07.2021.



MEMBER JUDICIAL